

No.A.45011/16/2016-Admn.I(LD)  
Government of India  
Ministry of Law and Justice  
Legislative Department  
\*\*\*\*

New Delhi, dated the 20<sup>th</sup> April, 2017

**OFFICE ORDER**

In pursuance of sub-section(2) of section 5 of the Right to Information Act, 2005 (22 of 2005) and in supersession of order No. A-45011/28/2006-Admn.I(LD) dated 16<sup>th</sup> July, 2016 of this Department, except as respect things done or omitted to done before such supersession, the competent authority hereby designate Shri Udaya Kumara, Joint Secretary & Legislative Counsel of this Department as Appellate Authority for the Legislative Department for the purposes of the said Act with immediate effect.

  
(B.M.Sharma)

Deputy Secretary(Admn.)

Copy to:-

1. Shri Udaya Kumara, JS&LC
2. Shri S.K.Chitkara, Deputy Secretary(OL Wing) & CPIO
3. Smt. Vidya Wati, Uder Secretary(Admn.II) & ACPIO
4. PS to Secretary/ PPS to AS/PPS to JS&LC(Admn.)
5. NIC Cell - with request to upload the Office Order on the web-site of LD.
6. Office Order Folder

  
(R.K..Sharma)

Section Officer (Admn.)

जारी किया गया  
दिनांक..... 24/4/17  
हस्ताक्षर.....